

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	A No 181/19 & IA 756/19 & IA 757/19 (IA 756/19 –For Stay & IA 757/19 – Exemption from filing certified copy in the impugned order)	Indian Wind Power Association Vs. Tamil Nadu Electricity Regulatory Commission & Anr.	1788/2019 Dated 15/04/2019	08/05/2019		14/05/2019 Court - I
02.	IA 758/19 in DFR No 1020/19 (IA 758/19 – Delay in filing)	Southern Power Distribution Company of Andhra Pradesh Ltd. Anr. Vs. Central Electricity Regulatory Commission & Ors.	1020/2019 Dated 28/02/2019	08/05/2019		14/05/2019 Court - I
03.	IA 760/19 in DFR No 1021/19 (IA 760/19 – Delay in filing)	Southern Power Distribution Company of Andhra Pradesh Ltd. Anr. Vs. Central Electricity Regulatory Commission & Ors.	1021/2019 Dated 28/02/2019	08/05/2019		14/05/2019 Court - I
04.	IA 762/19 in DFR No 707/19 (IA 762/19 - Delay in filing)	DNH Power Distribution Company Limited Vs. NTPC – SAIL Power Company Limited & Anr.	707/2019 Dated 12/02/2019	08/05/2019		14/05/2019 Court - I
05.	IA 764/19 in A. No 209/15 in DFR No 1127/19 (RP) (IA 764/19 – Delay in filing)	Gujarat Urja Vikas Nigam Limited & Ors. Vs. Renew Wind Energy (Rajkot) Private Limited & Ors.	1127/2019 Dated 08/03/2019	08/05/2019		15/05/2019 (RP with HTM SDD) Court – I
06.	IA 948/19 in DFR No904/19 (IA 948/19 – Delay in filing)	BSES Rajdhani Power Limited & Anr. Vs. Central Electricity Regulatory Commission & Ors.	904/2019 Dated 21/02/2019	08/05/2019		14/05/2019 Court - I
07.	IA 765/19 in DFR No 1022/19 (IA 765/19 – Delay in filing)	Southern Power Distribution Company of Andhra Pradesh Ltd. Anr. Vs. Central Electricity Regulatory Commission & Ors	1022/2019 Dated 28/02/2019	08/05/2019		14/05/2019 Court - I

08.	IA 767/19 in DFR No 1023/19 (IA 767/19 – Delay in filing)	Southern Power Distribution Company of Andhra Pradesh Ltd. Anr. Vs. Central Electricity Regulatory Commission & Ors	1023/2019 Dated 28/08/2019	08/05/2019		14/05/2019 Court – I
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**Sd/-
Dy. Registrar**

Dated: 10/05/2019